


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

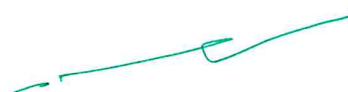
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.114/BB/17	-	For compliance of office objections raised by registry & to file fresh Affidavit	Rule-6 of IB	Next Education India Pvt. Ltd. Vs K12 Techno Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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61	FARZA AHMED (97404 31958)	OPERATIONAL <u>ORDER</u> CREDITOR	
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Counsel for Petitioner Company is present. She has filed compliance affidavit. Shri Harsha filed vakalath for Petitioner/Operational Creditor. Issue notice to the Corporate Debtor. Registry to prepare notice and Petitioner Counsel to collect the notice from registry and to serve it on Corporate Debtor. List it on 15/12/2017.

  
**Member (T)**

  
**Member (J)**